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Title: Regarding payment of salaries to the Mini-Anganwadi workers and other facilities at par with the regular Anganwadi Teachers in Telangana.

**SHRI B. B. PATIL (ZAHIRABAD):** Thank you, Sir, for giving me this opportunity.

Sir, I would like to draw the kind attention of the hon. Minister for Women and Child Development towards certain issues relating to Mini-Anganwadi workers in Telangana.

In total, about 4,000 Mini-Anganwadi workers are working in Telangana. Their nature of work is equal to that of regular Anganwadi Teachers but unfortunately, the pay and other facilities that these Mini-Anganwadi workers get are much lesser than that of regular Anganwadi Teachers.

The regular Anganwadi Teachers are provided with an Assistant, and are paid Rs. 10,500, whereas the Mini-Anganwadi workers are paid only Rs. 6,500. Moreover, facilities like summer holidays for 15 days are given to the regular Anganwadi Teachers, whereas the Mini-Anganwadi workers are not entitled for any such facility.

So, I would request the hon. Minister that equal pay should be given to the Mini-Anganwadi workers and also, they should be given other facilities for which regular Anganwadi Teachers are entitled. Moreover, their jobs should be regularised and they should be given ESI benefits, PF benefits, and pension.

Thank you.

**माननीय सभापति : श्री सुब्रत पाठक - उपस्थित नहीं ।**